

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE CHENNAI BENCH**

**Original Application No. 439 of 2013(SZ)
(THC) (W.P. (C) No. 3637/2012)**

&

**Original Application No. 456 of 2013 (SZ)
(THC) (W.P. (C) No. 1367/2011)**

Chandran Pillai, Kollam and Anr. ... Applicant(s)
Versus
Union of India and Ors. ...Respondent(s)

&

Manushyavakasha Paristhithi
Samarakshana Samithy ... Applicant(s)
Versus
Union of India and Ors. ... Respondents

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE, KOLLAM,
THE 3RD RESPONDENT IN APPLICATION NO. 439 of 2013(SZ)**

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE CHENNAI BENCH**

Application no. 439 of 2013(SZ)& 456 of 2013 (SZ)

Chandran Pillai, Kollam and Anr. ...	Applicant(s)
Versus	
Union of India and Ors. ...	Respondent(s)

&

Manushyavakasha Paristhithi Samarakshana Samithy ...	Applicant(s)
Versus	
Union of India and Ors. ...	Respondents

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE, KOLLAM,
THE 3RD RESPONDENT IN APPLICATION NO. 439/2013(SZ)**

I, Simi P., aged 39 years, D/o. T.V. Baby residing at Anizham, Maithanam, Varkala P.O., Thiruvananthapuram- 695141, Environmental Engineer, Kerala State Pollution Control Board, District Office, Kollam, do solemnly affirm and state as follows:

The Hon'ble NGT as per Order dated 26.07.2021 had directed the Board to submit status report of biomining and the progress of implementation of the Solid Waste Management Rules by Kollam Corporation. In continuation with the earlier report dated 24.03.2021 it is most humbly submitted that the Kollam Corporation had awarded the work of biomining to M/s. Zigma Global Environ Solution Pvt Ltd. The site has been cleared and the machinery is currently being brought to the site. As per the annual report submitted by the Kollam Corporation for the year 2020 the total waste generation is 123.39 tonnes per day. The total quantity of waste processed is 90.34 tonnes per day. The gap in waste management is 33.05 tonnes per day. As per the periodic surveillance conducted by the Board there are a number of waste dumping hot spots in the Corporation area like the banks of Kollam thodu, Link Road near KSRTC Bus Station, near Kollam Port etc. Though the accumulated waste is periodically removed by the Corporation, there is frequent dumping of waste in these hot spots. Also there is a drain called Manichi Thodu joining the Ashtamudi Lake near to the KSRTC Bus Station. This drain is carrying a

considerable amount of floating solid waste including plastics, discarded household items, thermocol etc. This solid waste is also removed periodically by Kollam Corporation. The waste removed from the waste dumping hotspots and drains are disposed by the Corporation through Clean Kerala Company. The Corporation had submitted revised action plan to the Board on 18.08.2021 and the compliance of the same is being monitored by the Board. The collection of different types of wastes such as glass, tube light, scrap etc., through a calendar mechanism was reported by the Corporation. The Corporation is timely submitting Annual Report under SWM Rules and quarterly progress report as per the direction of the Hon'ble NGT in O.A. No. 606 of 2018. The Corporation had submitted application for renewal of Authorization under Solid Waste Management Rules. The same is under consideration of the Board. Application for Consent to Establish of the proposed waste to Energy plant at Kureepuzha is not yet submitted by the Corporation. The Board is doing constant follow up with the Corporation for proper implementation of the Solid Waste Management Rules. It is also respectfully submitted that the Board had already taken up a sanitation survey of the Ashtamudi lake for identifying and controlling the pollution of the lake and a number of divisions of the Corporation also come under the survey along with 13 Grama Panchayat areas. The survey is in progress.

All that stated above are true to the best of my knowledge information and belief.

Dated this the 24th day of August 2021

ENVIRONMENTAL ENGINEER

Respondent

Solemnly affirmed and signed by the deponent who is known to me on this the 24th day of August 2021.

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE CHENNAI BENCH**

**Original Application No. 439 of 2013(SZ)
(THC) (W.P. (C) No. 3637/2012)
&
Original Application No. 456 of 2013 (SZ)
(THC) (W.P. (C) No. 1367/2011)**

Chandran Pillai, Kollam and Anr. ... Applicant(s)
Versus
Union of India and Ors. ...Respondent(s)

&

Manushyavakasha Paristhithi
Samarakshana Samithy ... Applicant(s)
Versus
Union of India and Ors. ... Respondents

I N D E X

Sl.No.	Contents	Pages
1.	Report filed by the 3 rd respondent	1 -2

Dated this the 24th day of August 2021